

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1601
ANSWERED ON:25.07.2002
EMPLOYMENT TO DISPLACED PERSONS FROM HEC RANCHI
RAM TAHAL CHOUDHARY

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether employment has not been provided to members of families displaced from H.E.C., Ranchi who have undergone the apprenticeship;
- (b) if so, the number of such cases and the reasons for not providing employment to them; and
- (c) the efforts being made by the Government to provide employment to them on priority basis?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA)

- (a) 3090 families were either displaced or affected in the acquisition of land for construction of HEC. All these families (at the rate of one person per family) were given employment in HEC, thus HEC has fulfilled its obligation towards the employment of displaced persons. Besides above, 557 matriculates from the next generation of displaced families have been imparted training under Apprentices Act, 1961. Although it is not obligatory on the part of HEC to employ them, 84 persons out of 557 were provided employment during 1989-91.
- (b) Since 1992, due to surplus manpower and acute financial crunch, employment in these grades has been completely stopped. Moreover, HEC is in the process of reduction of its manpower through the voluntary retirement scheme.
- (c) Government has no such plan.